

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 1**

ITEM No 13  
C.P.(IB)/149(AHM)2021

**Order under Section 9 IBC**

**IN THE MATTER OF:**

Ahepra Healthcare Ltd  
V/s  
Norris Medicine Ltd

.....Applicant

.....Respondent

**Order delivered on ..16/11/2021**

**Coram:**

Madan B. Gosavi, Hon'ble Member(J)  
Ajai Das Mehrotra, Hon'ble Member(T)

**PRESENTS:**

For the Operational Creditor : Learned Counsel, Mr. Pranav Thakkar  
For the Corporate Debtor : Learned CA. Dr. Hiten Parikh

**ORDER**

Affidavit in reply is filed.

Learned Counsel for the Operational Creditor seeks some time to file rejoinder. It is to be filed within seven days.

Matter stands adjourned to 04.01.2022.



(AJAI DAS MEHROTRA )  
MEMBER (TECHNICAL)



(MADAN B GOSAVI)  
MEMBER (JUDICIAL)